

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 597 of 2018

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

For the Appellant(S) : Mr. Atanu Banerjee, Advocate

06/07.09.2021

Issue notice to respondent no.1, for which requisites etc, under registered post with A/D as well as through ordinary process must be filed within two weeks.

(ANANDA SEN , J)

anjali/-